

**Ambernath Woollen Mill**

\*1406. **Shri Assar:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that the Ambernath Woollen Mill is closed for the last three years;

(b) if so, the reasons therefor;

(c) whether any attempt has been made to sell that Mill;

(d) if so, the result thereof;

(e) whether Government are aware that the condition of the machinery of the Mill is deteriorating; and

(f) if so, the steps Government propose to take in the matter?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) Yes.

(b) Consequent on the termination of the lease of Shri Ambernath Mills Corporation, the ex-lessees brought a series of suits against the Union of India and obtained stay orders restraining the Government from selling the Mills to a party other than the ex-lessees. The restraint order was vacated only on 13th December, 1956, when the High Court dismissed the appeal of the ex-lessees.

(c) and (d). During the pendency of the suits, Government invited offers and called for tenders both for lease and for the outright sale of the Mills, but the response was not satisfactory. Negotiations were also carried on with leading industrialists but without any result. The Government have now entered into an agreement with a party to sell the Mills.

(e) and (f). Every possible care is being taken to keep the machinery in good condition.

**Manufacture of Cycles and Spares**

1086. **Shri M. V. Krishna Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to have an extension Centre to demonstrate improved technique in the manufacture of cycles and their spare parts at Vijayawada in Andhra Pradesh; and

(b) if so, the stage at which the matter stands at present?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The establishment of an extension Centre in Vijayawada has been sanctioned for the demonstration of improved technique and methods in the manufacture of general engineering goods (including cycles and cycle parts) and offering common service facilities for such operations as welding, grinding and electroplating. The scheme was sanctioned in November, 1956 and the Centre will be set up during the current financial year.

**Industrial Development of Madras**

1087. **Shri Dharmalingam:** Will the Minister of Commerce and Industry be pleased to state:

(a) the industries to be set up in the Madras State during the Second Five Year Plan;

(b) the amount of financial aid asked for by the State Government for these industries; and

(c) whether the amount sanctioned by Government is in the nature of grants or loans?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). The Second Five Year Plan of Madras State provides for an amount of Rs. 83.75 lakhs for the establishment of the following large and medium scale industries in the State:

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|----------------------------------|-------|
| 1. Four Cooperative<br>Factories | Sugar |
| Rs. 76 lakhs.                    |       |
| 2. Wood seasoning                | Plant |
| Rs. 7.75 lakhs.                  |       |

There is also a proposal to set up an Aluminium Project at Mettur